NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/221/2016

NAME OF THE PETITIONER(S)

: S. John Rose

NAME OF THE RESPONDENT(S) : The Tamil Nadu Mercantile Bank Limited

UNDER SECTION

: 111 of the CA 1956 / 59 of the CA 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

T. SATHIYA MOORRIHY

For Peritioner Feeliges For Is XRasports Prom

ORDER

Counsel for Petitioner present. Counsel for R1 present. Counsel for the Applicant is directed to send a private notice to R3 and file proof of the same. Put up on 12.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

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